

9

**COMPANY LAW BOARD
CHENNAI BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
COMPANY LAW BOARD, HELD ON 03/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : CP/31/2014
NAME OF THE PETITIONER(S) : T. Shanmugam
NAME OF THE RESPONDENT(S) : Fabrichem (Trichy) Pvt Ltd & 2 Others
UNDER SECTION : 397/398 & 402

S.No. NAME (IN CAPITAL) SIGNATURE	DESIGNATION REPRESENTATION BY WHOM
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1. K. SENTHIL KUMAR.	For Petitioner	— <i>Ch. Mohd Sharief</i> 31/1/17
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ORDER

Shri K Senthil Kumar, counsel for applicant in the CA present. Counsel for respondent absent. No representation. Time extended for hearing of restoration and also condoning the delay petition. Put up on **30.01.2017 at 10.30 A.M.**

Ch. Md. Sharief
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha
(K. Anantha Padmanabha Swamy)
Member (Judicial)